



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.07.2026

### **NOTICE**

Please take notice that the following matter listed in the Court – IV on 29.06.2026 was not taken up. The next date of hearing in the matter is **15.07.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1556 of 2023 & I.A. No. 5593, 5594 of 2023 & 2945 of 2024  <b>Part Heard</b>	Methodex Systems Pvt. Ltd. Vs. Stalco Consultancy and Systems Pvt. Ltd. & Anr.	Risha Mittal	Krishnan Venugopal Kunal Kaul Avni Sharma

By order of Hon'ble Chairperson  
-Sd/-  
Registrar